

Synthetic Rubber and Aluminium Industries in U.P.

*392. **Shri Parulekar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of India have decided to hand over the Synthetic rubber project and the Aluminium Factory to be set up in U.P. to the private sector; and

(b) if so, which are the firms likely to take up the projects?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Does not arise.

Safety Measures in Coal Mines

*395. **Shri H. N. Mukerjee:** Will the Minister of Labour and Employment be pleased to state:

(a) whether a committee is to be appointed to inquire into the safety measures in coal mines;

(b) if so, when; and

(c) what will be its composition and terms of reference?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). The matter was considered by the Standing Labour Committee on the 18th October 1957 and it was decided that it should be placed before the Industrial Committee on Coal Mining.

Industrial Policy

*400. **Shri Surendranath Dwivedy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to change the Industrial Policy of Government with a view to meet the foreign exchange difficulties; and

(b) if so, whether it is a fact that some of the projects in the Public Sector are going to be transferred to the Private Sector?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Regarding projects in Schedule (3) of the Industrial Policies as

the House is aware both the Government and the private industries can set up plants for these items. Therefore, which of these units and items should be manufactured by the Government and by the private parties are, therefore, determined by Government from time to time depending on the circumstances of each case.

Rock Salt

*401. **Sardar Iqbal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total production of rock salt in the country;

(b) whether any new mines of rock salt have been discovered; and

(c) if so, where and what steps have been taken by Government to encourage the development of these mines?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) About 1.30 lakh maunds per annum on an average during the years 1952 to 1956.

(b) No, Sir.

(c) Does not arise.

Piecerate Scheme for Madras Port

*402. **Shri Tangamani:** Will the Minister of Labour and Employment be pleased to refer to the reply given to a supplementary raised on Starred Question No. 245 on the 22nd May, 1957 and state:

(a) whether a Tripartite Committee under Mr. Jeejeebhoy has been appointed for evolving a piecerate scheme for Madras port;

(b) if so, whether the enquiry has been concluded; and

(c) when the report will be published?

The Deputy Minister of Labour (Shri Abid Ali): (a) A bi-partite